

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 9th March, 2015
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Original Application No.9/2014 & M.A.No.79/2014, M.A.No. 265/2014, & M.A.No. 501/2014. (PH)	Safal Bharat Guru Parampara Vs. State of Punjab & Ors.	Mr. Ajeya Bhardwaj, Adv. & Ms. Sangeeta Singh, Advs. For the Applicant. Mr. Anil Soni, Adv. For R-1, 4 & 8. Mr. A.K.Prassad, Adv. For R-2. Mr. Ashok Aggarwal, A.G. Punjab, Mr. Jayant K. Sud, AAG, Punjab, Mr. Jaskirat Singh Sindhu, Addl. Adv. General, PB, Mr. Vishal Dabas, Adv., Mr. Sandeep Singh, Asst. Adv. General, PB , Advs. for R- 5. Mr. V.V. Vardhan and Mr. A. Mauli Kumar Prasad, Advs. For R- 6 & 7. Mr. B.V. Niren, Adv. For R-6. Ms. Manisha Badoni, Adv. & Mr. Sanjay Upadhyay, Adv. For R-10. Mr. Jaspreet Singh, Adv. for Bahrti Kisan Union for R-11.	

**DATE: 9th March, 2015
Time: AFTER THE ABOVE BENCH**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No.65/2015.	M/s Chandigarh Industrial Area Tenants Association (Regd.) Vs. Chandigarh Administration & Anr.	Mr. R.K.Goyal, Adv. For the Applicant.	

AFTER NOTICE			
2.	Original Application No.56/2015.	Mr. Shailesh Singh Vs. District Magistrate, Ghaziabad & Ors.	Mr. Shailesh Singh, Applicant in Person. Ms. Savitri Pandey, Adv. For State of U.P.
3.	Appeal No.12/2015 & M.A.No.142/2015.	Haryana SPCB Vs. M/s Elite Homes Pvt. Ltd. (M2K County)	Mr. Anil Grover, AAG, Haryana For the Applicant.
FOR COMPLETION OF PLEADINGS			
4.	Original Application No.148/2014 & M.A.No.497/2014 & M.A.No.210/2015.	Udyog Vyapar Sangthan Vs. MoEF & Ors.	Mr. Amit Singh & Mr. M.V. Chandra, Advs. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1. Mr. B.V. Niren, CGSC, for R-2. Ms. Manisha Agrawal Narain, Adv. & Mr. S.L. Gundli, Sr. Law Officer, CPCB For R-3. Mr. Raman Yadav & Sharad Chauhan Advs. For R -4, 7 & 9. Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. For R-5 & 6. Mr. Prabhat Kumar & Mr. Chandra Shekhar, Advs. For R-8.
5.	Original Application No.11/2015.	Sh. Bansh Gopal 'Kalki Dham' Charitable Trust (Regd.) Vs. State of U.P. & Ors.	Mr. Sanjay Kr. Visen & T.N.Tripathi, Advs. For the Applicant. Ms. Savitri Pandey, Adv. For R-1, 2,4,5,6. Mr. Pradeep Misra, Adv. & Mr. Daleep Dhayani, Adv. For R-3.
FOR HEARING			
6.	Original Application No.33/2013 THC & M.A.No. 614/2014.	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. Rajkumar, Adv. For R-1. Mr. Anup Singh, Adv. & Vijay Kumar, PPCB For R-3. Mrs. Munisha Gandhi, Sr. Adv.for R-5 Mr. Arvind Kumar, Adv. For R-6. Mr. Yadav. N.Singh, Adv. with Mr. Anurag Singh Adv For R- 7 & 12. Mr. Parveen Mahajan, Adv. For R-9 & 10. Mr. Atul V. Sood & Raktim Gogoi Advs. For R-11. Mr. Narender S. Yadav, Adv. For R-12. Mr. Nitin Kasuhal, Adv. Adv. For R-13. Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, Adv. For R-15.
7.	Original Application No.30/2013(THc).	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. P.B.Singh, Adv. For R-1. Mr. Rajkumar, Advs. For R-2. Mr. Anup Singh, Adv. & Vijay Kumar, PPCB For R-4.

			<p>Ms. Munisha Gandhi, Adv.for R-5. Mr. Satpal, for R-6. Mr. Raktim Gogoi and Atul Sood, Adv. For R-7 & 8. Mr. Jatin Kumar, Adv. For R-9. Mr. Y.Nagpal, Adv. For R-11. Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, For R-13.</p>	
8.	Original Application No. 01/2012.	Sanjay Agnihotri V/s Union of India & Ors.	<p>Mr. Raj Panjwani, & Mr. Rahul Choudhary, Advs. For the Applicant. Ms. P. Batra Singh, Adv. for R-1. Mr. D.K.Dhayani, Adv. For R-2. Mr. N.K. Gupta, Sr. Environment Engineer, for R -3. Mr. Gautam Kumar, Adv. for R- 4. Mr. Ravindra Kumar, Adv. for R-5. Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. For R – 6. Ms. Savitri Pandey, Adv. For R-7.</p>	

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